

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(33) C.A.(CAA)-617/230-232/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES: Sunidhi Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

ORDER

1. The Learned Representative of Petitioner is present.
2. By order of Bench the matter is adjourned to **26.10.2018**.

SD/ - -

M.K. SHRAWAT
Member (Judicial)

31.08.2018.

HHS